

**NATIONAL COMPANY LAW TRIBUNAL,  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.02.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT : SHRI R.VARADHARAJAN, MEMBER - JUDICIAL  
SHRI ANIL KUMAR B, MEMBER – TECHNICAL**

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IA/MA/IBA/TCP/CP/CA No	: IBA/27/2020
NAME OF PETITIONER	: Avant Garde Healthcare Engineering Solutions Pvt Ltd
NAME OF RESPONDENT	: Swiss Garnier Genexiaa Sciences Pvt Ltd
SECTION	: Sec 9 Of IBC 2016

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IA/MA/IBA/TCP/CP/CA No	:	IBA/91/2020
NAME OF PETITIONER	:	Avant Garde Cleanroom & Engg Solutions
NAME OF RESPONDENT	:	Swiss Garnier Genexiaa Sciences Pvt Ltd
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### **ORDER**

Ld. Counsel for the parties are present through video conferencing mode.

Ld. Counsel for the Corporate Debtor represents that there has been some delay in filing reply in relation to the compliance of the Order passed by this Tribunal. Ld. Counsel for the Corporate Debtor seeks some time to file a suitable Application to condone the delay of filing reply. Let the same be done within a period of two days' from today and objections, if any, raised by the Petitioner.

Post this matter on **02.03.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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